

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.25876 of 2023

Arising Out of PS. Case No.-459 Year-2021 Thana- AHYAPUR District- Muzaffarpur

MANJU DEVI & ANR

... .. Petitioners

Versus

The State of Bihar & Anr

... .. Opposite Parties

with
CRIMINAL MISCELLANEOUS No. 28835 of 2023

Arising Out of PS. Case No.-459 Year-2021 Thana- AHYAPUR District- Muzaffarpur

MUKUND KUMAR & ANR

... .. Petitioners

Versus

The State of Bihar

... .. Opposite Party

Appearance :

(In CRIMINAL MISCELLANEOUS No. 25876 of 2023)

For the Petitioners : Mr. Alok Kumar Alok, Advocate
For the O.P. No. 2 : M/S. Suman Kumar Singh and Suresh Chandra
Giri, Advocates

For the State : Mrs. Sharda Kumari, A.P.P.

(In CRIMINAL MISCELLANEOUS No. 28835 of 2023)

For the Petitioners : Mr. Alok Kumar Alok, Advocate

For the State : Mrs. Sharda Kumari, A.P.P.

**CORAM: HONOURABLE MR. JUSTICE CHANDRA PRAKASH
SINGH**

ORAL ORDER

4 02-01-2024 Heard learned counsel for the petitioners, learned
counsel for the opposite party no. 2 and learned A.P.P. for the
State.

2. As prayed for by learned counsels for the parties,
put up these matters on 09.01.2024 under appropriate heading.

3. In the meantime, interim protection granted to the



petitioners, vide orders dated 13.07.2023 and 14.07.2023
respectively, shall continue.

(Chandra Prakash Singh, J)

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